## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/456/(IB)/2017

NAME OF THE PETITIONER(S)

: WANBURY LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

MI. SRIDITAR

1. Bajna Pharmaceuticas

2.

L. NIRMALA Pharmacetias

CS

Men. L

2. DEV ROHWAAR J

For Mls. Shira Kumart

Coursel for petitioner

7.

uresh

## **ORDER**

Shri J Dev Eswaar, counsel for petitioner present. Shri M Sridhar, CFO and Ms L Nirmala, Company Secretary, representing the respondent company are present. They stated that as agreed for a settlement, they have handed over a DD for Rs.10 lakhs to the petitioner and the balance amount to be paid in 3 equal instalments. Counsel for petitioner objected for granting time stating that the respondent had promised to pay Rs.5 lakhs towards the balance of the initial payment today. Representatives of the respondent company prayed time for settling the issue with the petitioner. Time is extended finally at request. Put up on 23.11.2017 at 10.30 A.M.

-sol-

K Anantha Padmanabha Swamy Member (Judicial)